

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1542/2018

New Delhi, this the 18th day of April, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Madan Kumar, Aged 40 years
S/o Shri Munshwar Prashad
R/o House No.41, Flat No.08
Mohammadpur, R.K.Puram
New Delhi.

.... Applicant

(By Advocate:Shri Yogesh Sharma)

Versus

1. All India Institute of Medical Science
Through its Director
Ansari Nagar, New Delhi – 110 029.
2. Deputy Director (Admn.)
All India Institute of Medical Sciences
Ansari Nagar, New Delhi – 110 029.
3. Shri Gopal Sah (Roll No.14133)
Ophthalmic Technician Gr.-I
Through the Deputy Director (Admn.)
All India Institute of Medical Sciences
Ansari Nagar, New Delhi – 110 029. Respondents.

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard the learned counsel for the applicant

2. Learned counsel for the applicant submitted that the applicant moved a representation dated 06.07.2017 (Annexure A-3). He further submitted that the applicant will be satisfied, if a direction is given to the respondents

to decide the aforesaid representation of the applicant within a specific period.

3. In view of the above submission made before us by the learned counsel for the applicant, without going into the merits of the case, we direct the respondents to decide the aforesaid representation of the applicant within a period of six weeks from the date of receipt of a certified copy of this order. The OA is disposed of, accordingly, at the admission stage.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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